



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 8773/2020
(S.W.P. No. 2176/2015)

Thursday, this the 27th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

1. Aasim Umer (aged 29 years), S/o Habibullah Fafoo
R/o House Colony, Bemina.
2. Irfan Ahmad (aged 29 years) S/o Mohd Ashraf, R/o
Kargil.
3. Kaiser Ahmad Wani (aged 29 years)
S/o Riyaz Ahmad
R/o Iqra Coloney, Bemina.
4. Khursheed Abdullah (aged 30 years)
S/o Mohammad Abdullah
R/o Awhatoo, Kulgam.
5. Sushil Razdan (aged 31 years), S/o Dileep Kumar Razdan
R/o Wussan, Kangan-Ganderbal.
6. Aijaz Ahmad Sheikh (aged 29 years)
S/o Mohammad Ahasan Sheikh
R/o Nowpora, Chadoora.
7. Ankit Chandan (aged 29 years)
S/o Ajay Sharma, R/o Trikuta Nagar, Jammu.
8. Luxmi Kant Gupta (aged 30 years)
S/o Gurukish Gupta, R/o Tathri, Doda.
9. Tarun Sharma (aged 30 years)
S/o Vijay Sharma R/o Rajpora, Jammu.
10. Zubair Ahmad Shah (aged 30 years)
S/o Ghulam Mohd Shah
R/o Manzgam-Brane,Bishat.



Item No. 4

11. Altaf Ahmad Mir (aged 30 years)
S/o Ghulam Mohammad Mir
R/o Syedpora, Harwan, Sgr.

... Applicants

(*Nemo* for applicants)

Versus

1. State of Jammu and Kashmir through
Commissioner/Secretary, to Government
Public Works (R&B) Department
Civil Secretariat, Srinagar.
2. J&K Public Service Commission
Solina Srinagar through its Secretary.
3. Rakesh Kumar Bargotra
4. Anil Kumar Pandoh
5. Devinder Kumar Bhasin
6. Paramveer Singh
7. Anil Dev Singh
8. Khurshid Ahmad Bhat
9. Charan Dass
10. Karan Bevoria
11. Jyoti Prasad
12. S. Kulwant Singh
13. Khurshil-ul-Islam
14. Bhupinder Singh
15. Rajeshwar Singh
16. Rajinder Paul
17. Rouf Ahmad Malik
18. Virender Singh
19. Anil Sharma
20. Sansar Chand
21. Raman Kumar Adgotra

(Respondents 3 to 6, 11 & 12, 14 to 18 and 20 and 21 Junior
Engineers (Mech) and Respondents 7, 8, 9, 10, 13 and 19
Assistant Engineers (Mech) C/o Commissioner/Secretary to
Government, Public Works (R&B) Department, Civil Sectt.
Srinagar.

Respondents

(Mr. Amit Gupta, Additional Advocate General for respondent
No.1, Mr. Azhar-ul-Amin, Standing Counsel for respondent
No.2 and Mr. M I Qadri, Senior Advocate for private
respondents)



O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicants filed SWP No. 2176/2015 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to quash and set aside the order dated 24.10.2013; and to consider their cases for promotion to the post of Assistant Engineer (Mechanical). Various other ancillary and attendants reliefs were also claimed.

2. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No. 8773/2020.

3. Today, there is no representation for the applicants and we heard Mr. Amit Gupta, learned Additional Advocate General for respondent No.1, Mr. Azhar-ul-Amin, learned standing counsel for respondent No.2 and Mr. M I Qadri, learned senior counsel for private respondents.

4. Learned counsel for the respective respondents have consistently stated that on account of the developments, that have taken place during the pendency of the T.A., it has become infructuous.



Item No. 4

5. We, therefore, dismiss the T.A. as infructuous. Interim order passed by the Hon'ble High Court shall stand vacated.

There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 27, 2021
/sunil/jyoti/ns/sd